

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30165/2025 BLAPL/10342/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /335 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001478/2025
2	D-BLAPL/30176/2025 BLAPL/10343/2025	HARI PANDAKA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /23 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000039/2025
3	D-BLAPL/30184/2025 BLAPL/10344/2025	MADHU MUNDA @ NEPALI VS STATE OF ODISHA	SATYABRATA DASH VS	BYREE /98 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000336/2025
4	D-BLAPL/30185/2025 BLAPL/10345/2025	SENAPATI BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /108 /2017 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000020/2018
5	D-BLAPL/30196/2025 BLAPL/10346/2025	ABHISHEK BISWAL @ ABHISEK @ RAJESH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	SALIPUR /427 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000158/2025
6	D-BLAPL/30203/2025 BLAPL/10347/2025	RANJIT NAIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BANARAPAL /398 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000845/2025
7	D-BLAPL/30205/2025 BLAPL/10348/2025	BRAJENDRA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /283 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000202/2025
8	D-BLAPL/30206/2025 BLAPL/10349/2025	BABUNA BISOI VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /93 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000156/2025
9	D-BLAPL/30210/2025 BLAPL/10350/2025	AKASH NAYAK @ KANHU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KABISURYANAGAR /576 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000571/2025
10	D-BLAPL/30223/2025 BLAPL/10351/2025	AJGAR ALI KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAIKANI-DIHI /233 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001052/2025
11	D-BLAPL/29791/2025 BLAPL/10352/2025	JITENDRA BEHERA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /79 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000121/2023

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12	D-BLAPL/26647/2025 BLAPL/10353/2025	SHAIK AKBAR ALI @ SK AKBAR ALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /42 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000027/2025
13	D-BLAPL/30303/2025 BLAPL/10354/2025	MADHUSMITA SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	EOW,BHUBANESWAR /12 /2025 PRESIDING OFFICER,OPID COURT,SAM CT/0000003/2025
14	D-BLAPL/30200/2025 BLAPL/10355/2025	DHANURJAYA @ DHANUJAYA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /325 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000008/2025
15	D-BLAPL/29804/2025 BLAPL/10356/2025	BAPI BAGARTI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000075/2025
16	D-BLAPL/29638/2025 BLAPL/10357/2025	SURENDRA DEHURY @ DEHURY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /45 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000440/2025
17	D-BLAPL/29801/2025 BLAPL/10358/2025	ABHINANDAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2025
18	D-BLAPL/30276/2025 BLAPL/10359/2025	MANJIT SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
19	D-BLAPL/30302/2025 BLAPL/10360/2025	MALLIK PREM VS STATE OF ODISHA	VIVEKANANDA JENA VS	BASTA /303 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000703/2025
20	D-BLAPL/30306/2025 BLAPL/10361/2025	VERMA KUSHWAHA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001140/2024
21	D-BLAPL/21129/2025 BLAPL/10362/2025	PINTU SAHU VS STATE OF ODISHA	ABHAS MOHANTY VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000965/2025
22	D-BLAPL/30307/2025 BLAPL/10363/2025	DURJYODHAN GOUDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KHATIGUDA /58 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000034/2025
23	D-BLAPL/29869/2025	SK.SOHAG @ SEKH SOHAG	ABHAS MOHANTY	PAHALA /191 /2025

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	BLAPL/10364/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000302/2025
24	D-BLAPL/30315/2025 BLAPL/10365/2025	JITENDRA KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000128/2025
25	D-BLAPL/30249/2025 BLAPL/10366/2025	SASMITA ROUT @ KUNI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /312 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000397/2025
26	D-BLAPL/30253/2025 BLAPL/10367/2025	BAPI@NIHAR RANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023
27	D-BLAPL/30329/2025 BLAPL/10368/2025	NARENDRA GARADA @ NAREN VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /193 /2023 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000074/2023
28	D-BLAPL/30345/2025 BLAPL/10369/2025	JAGA @ AJAY JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /650 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(GR/0001521/2025
29	D-CMAPL/40509/2025 CMAPL/286/2025	SHIVA NARAYAN RAHANA VS STATE OF ODISHA	ABHAS MOHANTY VS	// (//
30	D-CMAPL/40510/2025 CMAPL/287/2025	SHIVA NARAYAN RAHANA VS STATE OF ODISHA	ABHAS MOHANTY VS	// (//
31	D-CMP/39485/2025 CMP/1594/2025	GOURAHARI NAHAK VS ANANDA CHARAN LENKA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000107/2016
32	D-CONTC/38029/2025 CONTC/4589/2025	AMITA PANDA VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,ODISHA	DEBENDRANATH MISRA VS	// (//
33	D-CONTC/38034/2025 CONTC/4590/2025	DHIREN KUMAR SAHOO VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,ODISHA	DEBENDRANATH MISRA VS	// (//
34	D-CONTC/40454/2025 CONTC/4591/2025	SITAKANTA DASH VS	HRUSIKESH GHADAI VS	// (

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35	D-CONTC/38510/2025 CONTC/4592/2025	NARASINGHA BHOL, IPS KRUSHNA CHANDRA PRADHAN VS SIDHARTH DAS,IAS	ADV VS	// // ()
36	D-CRLMC/30263/2025 CRLMC/4058/2025	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI TOWN /196 /2025 DISTRICT & SESSIONS JUDGE ,PHULBA Spl/0000086/2025
37	D-CRLMC/30310/2025 CRLMC/4059/2025	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K CRA/0000030/2025
38	D-CRLMP/29265/2025 CRLMP/1291/2025	SUJATA PANY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	INFOCITY PS /346 /2025 ()
39	D-JCRLA/30072/2025 JCRLA/171/2025	GIRIDHARI NAIK@BHAYAN VS STATE OF ODISHA	ADV. VS	RENGALI /105 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000035/2025
40	D-JCRLA/30074/2025 JCRLA/172/2025	BIRASING HANSDAH VS STATE OF ODISHA	ADV. VS	BADAMPAHAD /64 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000044/2024
41	D-JCRLA/30075/2025 JCRLA/173/2025	KANHU @ KANHU CHARAN MARNDI VS STATE OF ODISHA	ADV. VS	BADSAHI /124 /2018 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000027/2019
42	D-JCRLA/30076/2025 JCRLA/174/2025	SUKURA SINGH VS STATE OF ODISHA	ADV. VS	CHANDUA /4 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000093/2024
43	D-JCRLA/30077/2025 JCRLA/175/2025	KUNA GOUDA VS STATE OF ODISHA	ADV. VS	DIGAPAHANDI /145 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000144/2022
44	D-MACA/40084/2025 MACA/1084/2025	TARAMANI NAYAK VS CHANDRA BHUSHAN P.D.SINGH	BISWAJIT MOHANTY VS	// IST MACT, PURI(Puri) Mac/0000187/2019
45	D-MACA/40295/2025 MACA/1085/2025	PADMA BEHERA @ DAMAYANTI BEHERA @ DAMAYANTI ODIA VS SEK JAMIRUDDIN	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000185/2022

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46	D-MACA/40291/2025 MACA/1086/2025	RAMESH BEHERA VS SEK JAMIRUDDIN	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000172/2022
47	D-MATA/40406/2025 MATA/375/2025	PINKI KOUSHALYA VS RATNAKAR NAG	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,RAYAGADA(RA) CP/0000066/2024
48	D-STREV/37129/2025 STREV/39/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED,ANGUL	SUNIL MISHRA,S.C.(C.T.) VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000180/2015
49	D-WA/39344/2025 WA/1578/2025	STATE OF ODISHA VS GANESH PRASAD DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
50	D-WA/39334/2025 WA/1579/2025	STATE OF ODISHA VS CHAITANYA MALLICK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
51	D-WP(C)/39097/2025 WP(C)/28096/2025	BANDIGAON GRAM PANCHAYAT STARIYA SANGHA, BANDIGAON VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
52	D-WP(C)/39016/2025 WP(C)/28097/2025	RADHANGA MAHASANGHA OF RADHANGA GRAMPANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
53	D-WP(C)/39018/2025 WP(C)/28098/2025	ERADANGA GRAM PANCHAYAT LEVEL FEDERATION, ERADANGA, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
54	D-WP(C)/38932/2025 WP(C)/28099/2025	BISHNUPRIYA PANIGRAHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
55	D-WP(C)/39014/2025 WP(C)/28100/2025	CHHAPADA GRAM PANCHAYAT LEVEL FEDERATION, CHHAPADA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
56	D-WP(C)/39269/2025 WP(C)/28101/2025	KSHIRENDRA KUMAR SAHOO VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	// 0 //
57	D-WP(C)/39353/2025	JYOTI JAGATSINGHPUR, A BLOCK LEVEL FEDERATION	RAJIV KUMAR MAHANTA	//

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	WP(C)/28102/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/35076/2025 WP(C)/28103/2025	NIRAKARA SETHY VS STATE CO-OP TRIBUNAL ODISHA , BBSR	TAPAN KUMAR BISWAL VS	// 0 //
59	D-WP(C)/39271/2025 WP(C)/28104/2025	MAMATA ROUT VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	// 0 //
60	D-WP(C)/39714/2025 WP(C)/28105/2025	CAHAPADA GARMPANCHAYAT STARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
61	D-WP(C)/40349/2025 WP(C)/28106/2025	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
62	D-WP(C)/38257/2025 WP(C)/28107/2025	DAYANIDHI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
63	D-WP(C)/38273/2025 WP(C)/28108/2025	SABITARANI JENA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
64	D-WP(C)/39900/2025 WP(C)/28109/2025	VRINDABAN GROUP OF COMPANIES, CUTTACK VS THE CHIEF FINANCIAL OFFICER IDFC FIRST BANK LTD., MUMBAI	CHITTA RANJAN PATTNAIK VS	// 0 //
65	D-WP(C)/38360/2025 WP(C)/28110/2025	GOTALOPODAR PANCHAYAT STARIYA MAHASANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
66	D-WP(C)/40120/2025 WP(C)/28111/2025	HARIPUR G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
67	D-WP(C)/38368/2025 WP(C)/28112/2025	EMANUHE PANCHAYAT STRIYA MAHASANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
68	D-WP(C)/40122/2025 WP(C)/28113/2025	MAA SARALA PANCHAYAT STARIYA SANGHA VS	RAJIV KUMAR MAHANTA VS	// 0

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69	D-WP(C)/38933/2025 WP(C)/28114/2025	STATE OF ODISHA SUBIT DAS VS REETUPURNA BEHERA	DEBASISH SAMAL VS	// // 0 //
70	D-WP(C)/40125/2025 WP(C)/28115/2025	KURIGAON G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
71	D-WP(C)/38952/2025 WP(C)/28116/2025	GRAMA PANCHAYAT STRARIA MAHASANGHA, SARANGALOI, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
72	D-WP(C)/38979/2025 WP(C)/28117/2025	G.VENKATA RAO DORA VS STATE TRANSPORER AUTHORITY ODISHA, CUTTACK	RAMAKRISHAN NAIK VS	// 0 //
73	D-WP(C)/38367/2025 WP(C)/28118/2025	UNION OF INDIA VS BASANTA KUMAR NAYAK	BISWAJIT MAHARANA VS	// 0 //
74	D-WP(C)/39586/2025 WP(C)/28119/2025	BINAPANI MAHILA SAKTI SANGHATHANA, PURI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
75	D-WP(C)/38982/2025 WP(C)/28120/2025	SADANANDA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
76	D-WP(C)/39810/2025 WP(C)/28121/2025	PANCHAM MAJHI VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
77	D-WP(C)/40166/2025 WP(C)/28122/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. VS MANORAMA NAIK	BAIDHAR SAHOO VS	// 0 //
78	D-WP(C)/40365/2025 WP(C)/28123/2025	ARABINDA SRICHANDAN VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
79	D-WP(C)/39213/2025 WP(C)/28124/2025	LUHAGADA GRAM PANCHAYAT LEVEL FEDERATION, LUHAGADA, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //

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80	D-WP(C)/40239/2025 WP(C)/28125/2025	DINABANDHU MOHAPATRA VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
81	D-WP(C)/39137/2025 WP(C)/28126/2025	JOGESH KUMAR SAHU @ JOGESH SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
82	D-WP(C)/39811/2025 WP(C)/28127/2025	BHARAT CHANDRA PALAI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
83	D-WP(C)/39234/2025 WP(C)/28128/2025	PANKAPALA GRAM PANCHAYAT LEVEL FEDERATION, PANKAPALA, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
84	D-WP(C)/40385/2025 WP(C)/28129/2025	RAIL INDIA TECHNICAL AND ECONOMIC SERVICE LIMITED(RITES LIMITED) VS UNION BANK OF INDIA	BBSR ARPIT SIKDAR VS	// 0 //
85	D-WP(C)/40697/2025 WP(C)/28130/2025	SUBRAT KUMAR AMANTA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
86	D-WP(C)/40398/2025 WP(C)/28131/2025	ARABAKA GRAMA PANCHAYAT STARIA MAHASANGHA, KANDHAMAL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
87	D-WP(C)/39215/2025 WP(C)/28132/2025	SURYANARAYAN PARIDA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
88	D-WP(C)/39179/2025 WP(C)/28133/2025	KISHOR KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
89	D-WP(C)/40422/2025 WP(C)/28134/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS GANESWAR PRADHAN	BAIDHAR SAHOO VS	// 0 //
90	D-WP(C)/39182/2025 WP(C)/28135/2025	ABHIMANYU JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
91	D-WP(C)/37840/2025	DISTRICT PROJECT COORDINATOR CUM DISTRICT EDUCATION OFFICER, ANGUL	PRONOY MOHANTY	//

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	WP(C)/28136/2025	VS PRESIDING OFFICER CGIT CUM LABOUR COURT, BBSR	VS	0 //
92	D-WP(C)/39943/2025 WP(C)/28137/2025	ISANIBRAHMAPUR PANCHAYAT STARIYA SANGHA,NISCHINTAKOILI BLOCK,CTC VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
93	D-WP(C)/37841/2025 WP(C)/28138/2025	RANKADEULI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
94	D-WP(C)/40426/2025 WP(C)/28139/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD.,BARAGARH VS SUSANT KUMAR PANIGRAHI	BAIDHAR SAHOO VS	// 0 //
95	D-WP(C)/39705/2025 WP(C)/28140/2025	BARAHIPUR GRAM PANCHAYAT STARIYA SANGHA, MAHANGA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
96	D-WP(C)/38958/2025 WP(C)/28141/2025	LAIKERA GRAMA PANCHAYAT STARIA MAHASANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
97	D-WP(C)/40432/2025 WP(C)/28142/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL BANK LTD., BARAGARH VS JITENDRA KUMAR BEHERA	BAIDHAR SAHOO VS	// 0 //
98	D-WP(C)/38561/2025 WP(C)/28143/2025	M/S. S.M.CONULTANTS, BBSR VS GENERAL MANAGER (CSR), MAHANADI COALFIELD LTD., SAMBALPUR	UMESH CHANDRA BEHURA VS	// 0 //
99	D-WP(C)/39045/2025 WP(C)/28144/2025	DHIRENDRA KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
100	D-WP(C)/39713/2025 WP(C)/28145/2025	DADHA PANCHAYAT STARIYA SANGHA, BARANGA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
101	D-WP(C)/38566/2025 WP(C)/28146/2025	Dr. MADHAB SAHU VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //
102	D-WP(C)/40241/2025 WP(C)/28147/2025	RAJANIKANTA SAHU VS	RAJEET ROY VS	// 0

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103	D-WP(C)/39160/2025 WP(C)/28148/2025	STATE OF ODISHA JAYASHREE MOHAPATRA VS	BIKRAM SENAPATI VS	// // 0
104	D-WP(C)/40735/2025 WP(C)/28149/2025	STATE OF ODISHA BALLAVA NAYAK VS	SURESH KUMAR CHOUDHURY VS	// // 0
105	D-WP(C)/40308/2025 WP(C)/28150/2025	DASARATHI BARIK BHRAMARBADI GRAM PANCHAYAT LEVELFEDERATION, KANDHAMAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
106	D-WP(C)/38630/2025 WP(C)/28151/2025	STATE OF ODISHA RUPALI DHAL VS	BADRINARAYAN PANDA VS	// // 0
107	D-WP(C)/39115/2025 WP(C)/28152/2025	SECRETARY, ODISHA HUMAN RIGHT COMMISSION, BBSR BADAKARLAKOTE GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
108	D-WP(C)/38634/2025 WP(C)/28153/2025	STATE OF ODISHA KANDURI CHARAN PRADHAN VS	NITYANANDA BEHURIA VS	// // 0
109	D-WP(C)/39975/2025 WP(C)/28154/2025	STATE OF ODISHA BHANDARIGUDA G.P.L.F, NABARANGAPUR VS	BISWARANJAN MAHARATHA VS	// // 0
110	D-WP(C)/39118/2025 WP(C)/28155/2025	STATE OF ODISHA NARAYAN BEHERA VS	BASUDEV BARIK VS	// // 0
111	D-WP(C)/40436/2025 WP(C)/28156/2025	STATE OF ODISHA THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL BANK LTD.,BARAGARH VS	BAIDHAR SAHOO VS	// // 0
112	D-WP(C)/39122/2025 WP(C)/28157/2025	MAHESH PRASAD TIWARI GHASIRAM RANA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
113	D-WP(C)/39813/2025 WP(C)/28158/2025	STATE OF ODISHA PANKAJ MULCHANDANI VS	PRASANTA KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/38469/2025 WP(C)/28159/2025	DEEPA DAS VS HIGH COURT OF ORISSA, CUTTACK	VS	// 0 //
115	D-WP(C)/39966/2025 WP(C)/28160/2025	BAKODA G.P.L.F, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
116	D-WP(C)/40699/2025 WP(C)/28161/2025	TAPASAINI MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
117	D-WP(C)/39257/2025 WP(C)/28162/2025	BAGOI GRAM PANCHAYAT LEVEL FEDEARTION, BAGOI, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
118	D-WP(C)/39277/2025 WP(C)/28163/2025	CHAKRADHAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
119	D-WP(C)/40416/2025 WP(C)/28164/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH VS PRAMOD KUMAR SARANGI	BAIDHAR SAHOO VS	// 0 //
120	D-WP(C)/40708/2025 WP(C)/28165/2025	SUBAS JENA @ SUBAS CHANDRA JENA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
121	D-WP(C)/40177/2025 WP(C)/28166/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS GOLBADAN SAHU	BAIDHAR SAHOO VS	// 0 //
122	D-WP(C)/40687/2025 WP(C)/28167/2025	DIBYAJYOTI PANCHAYAT MAHASANGHA, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
123	D-WP(C)/39281/2025 WP(C)/28168/2025	BANITO GRAM PANCHAYAT LEVEL FEDERATION, BANITO, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
124	D-WP(C)/39245/2025 WP(C)/28169/2025	SANTOSH SETHI VS CHIEF EXECUTIVE OFFICER, TPCODL BBSR	SOMANATH SATAPATHY VS	// 0 //
125	D-WP(C)/39246/2025	SANJAYA KUMAR SETHI @ SANJAYA KUMAR SETHY	BRAJA KISHORE PANDA	//

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	WP(C)/28170/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/40711/2025 WP(C)/28171/2025	BALRAM JENA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //
127	D-WP(C)/39477/2025 WP(C)/28172/2025	M/S.HINDUSTAN CONSTRUCTION COMPANY LTD.,MUMBAI VS THE COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
128	D-WP(C)/39267/2025 WP(C)/28173/2025	BIJAY KUMAR KAR VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
129	D-WP(C)/40310/2025 WP(C)/28174/2025	KAITHAKHANDI GRAM PANCHAYAT LEVEL FEDERATION, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
130	D-WP(C)/38606/2025 WP(C)/28175/2025	KUMARESH RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
131	D-WP(C)/39309/2025 WP(C)/28176/2025	BANIJARI GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// 0 //
132	D-WP(C)/39254/2025 WP(C)/28177/2025	MANGARAJ GRAM PANCHAPAYAT LEVL FEDEARTION, MANGARAJPUR, JAGATSINGHPUR VS STATE OF ODISHA	AKSHAY KUMAR PANDEY VS	// 0 //
133	D-WP(C)/40531/2025 WP(C)/28178/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
134	D-WP(C)/38608/2025 WP(C)/28179/2025	KUMUDINI MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
135	D-WP(C)/39262/2025 WP(C)/28180/2025	SUDAM CHARAN BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
136	D-WP(C)/39310/2025 WP(C)/28181/2025	PRABHAT CHANDRA PRADHAN VS	NIHAL RATH VS	// 0

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137	D-WP(C)/39263/2025 WP(C)/28182/2025	STATE OF ODISHA HANSURA GRAM PANCHAYAT LEVEL FEDERATION, HANSURA, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
138	D-WP(C)/40703/2025 WP(C)/28183/2025	STATE OF ODISHA UAMAMANI JENA VS	BIJAYA KUMAR SAHOO VS	// // 0
139	D-WP(C)/39305/2025 WP(C)/28184/2025	STATE OF ODISHA GOLAGANDA GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS	DR. PRASANT KUMAR MISHRA VS	// // 0
140	D-WP(C)/39275/2025 WP(C)/28185/2025	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // 0
141	D-WP(C)/39314/2025 WP(C)/28186/2025	STATE OF ODISHA MARIABANDALI GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS	DR. PRASANT KUMAR MISHRA VS	// // 0
142	D-WP(C)/39306/2025 WP(C)/28187/2025	STATE OF ODISHA KOTHI GRAM PANCHAYAT LEVEL FEDERATION, KOTHI, JAGATSINGHPUR VS	AKSHAYA KUMAR PANDEY VS	// // 0
143	D-WP(C)/40579/2025 WP(C)/28188/2025	STATE OF ODISHA SRIKANTA SAHOO VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0
144	D-WP(C)/39316/2025 WP(C)/28189/2025	THE REGISTRAR, CO OPERATIVE SOCIETIES, KHURDA SOMA SINGHDEO VS	SUBHAGYA SUNDAR DAS VS	// // 0
145	D-WP(C)/40343/2025 WP(C)/28190/2025	STATE OF ODISHA KISHOR CHANDRA KHARSEL VS	PRASANTA KUMAR JOSHI VS	// // 0
146	D-WP(C)/39965/2025 WP(C)/28191/2025	STATE OF ODISHA THE URBAN COOPERATIVE BANK LTD., TINIKONIA BAGICHA, CUTTACK VS	JAJATI KISHORE MOHANTY VS	// // 0
147	D-WP(C)/40112/2025 WP(C)/28192/2025	COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK M/S SHIV SHAKTI ENGINEERING AND CONSTRUCTIONS, BBSR VS	ASIT KUMAR DASH VS	// // 0
		COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//

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148	D-WP(C)/40309/2025 WP(C)/28193/2025	SK.JAMSHID VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
149	D-WP(C)/40559/2025 WP(C)/28194/2025	HARIHAR MOHANTY VS STATE OF ODISHA	DEBASIS ROUT VS	// () //
150	D-WP(C)/39369/2025 WP(C)/28195/2025	NANDUPALA GRAM PANCHAYAT STARIYA SANGHA, NANDUPALA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// () //
151	D-WP(C)/40763/2025 WP(C)/28196/2025	DR.SUBRAT JAMADAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
152	D-WP(C)/39098/2025 WP(C)/28197/2025	BANER GRAM PANCHAYAT STARIYA SANGHA, BANER VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// () //
153	D-WP(C)/39092/2025 WP(C)/28198/2025	PAIKKENDUMUNDI GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// () //
154	D-WP(C)/40564/2025 WP(C)/28199/2025	M/S. TARINI MINERALS PVT. LTD., SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA	ASIT KUMAR DASH VS	// () //
155	D-WP(C)/40853/2025 WP(C)/28200/2025	PUSPANJALI OTA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// () //
156	D-ABLAPL/30114/2025 ABLAPL/11629/2025	SASWAT NARAYAN DASH VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHANTAPADA /452 /2017 () //
157	D-ABLAPL/30116/2025 ABLAPL/11630/2025	PRASANTA NAYAK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /748 /2025 () //
158	D-ABLAPL/29981/2025 ABLAPL/11631/2025	NARAYAN SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /459 /2025 () //
159	D-ABLAPL/30123/2025	SURATHA KUMAR BEHERA	PRAKASH KUMAR SAMAL	BARANGA /460 /2024

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	ABLAPL/11632/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/29045/2025 ABLAPL/11633/2025	BUDHIA ROUT VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BARANGA /470 /2025 () //
161	D-ABLAPL/30132/2025 ABLAPL/11634/2025	JAYACHANDRA BARIK @ KUNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000348/2025
162	D-ABLAPL/29569/2025 ABLAPL/11635/2025	SHRABANA BEHERA @ NAIK VS STATE OF ODISHA	PRATAP KUMAR NAIK VS	ANGUL SADAR PS /520 /2024 () //
163	D-ABLAPL/30136/2025 ABLAPL/11636/2025	HRUSIKESH SETHI VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI /174 /2025 () //
164	D-ABLAPL/29955/2025 ABLAPL/11637/2025	AJAYDEV MALIK @ BULU VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /269 /2025 () //
165	D-ABLAPL/30143/2025 ABLAPL/11638/2025	SAROSE KUMAR NAYAK @ SURESH NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	KEONJHAR TOWN /694 /2025 () //
166	D-ABLAPL/30159/2025 ABLAPL/11639/2025	PRIYA RANJAN PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /668 /2025 () //
167	D-ABLAPL/30222/2025 ABLAPL/11640/2025	PRASANZEET MOHAPATRA VS STATE OF ODISHA	AJAYA NAYAK VS	MAHILA P.S.(BBSR) /273 /2025 () //
168	D-ABLAPL/30218/2025 ABLAPL/11641/2025	BALABHADRA BASKEY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /154 /2025 () //
169	D-ABLAPL/30320/2025 ABLAPL/11642/2025	SHUBHENDRA KUMAR PRADHAN @ RULU PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	BERHAMPUR /73 /2024 () //
170	D-ABLAPL/30138/2025 ABLAPL/11643/2025	TUKUNA NAYAK VS	BIBHUTI BHUSAN BEHERA VS	BARANGA /521 /2025 ()

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171	D-ABLAPL/30305/2025 ABLAPL/11644/2025	STATE OF ODISHA PRAFULLA DAS @ PRAFULLA CHANDRA DAS VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /175 /2025 ()
172	D-ABLAPL/30220/2025 ABLAPL/11645/2025	CHANDRA SHEKHAR SAJJA@S.CHANDRASHEKHAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// MAHILA (BERHAMPUR) /105 /2025 ()
173	D-ABLAPL/30140/2025 ABLAPL/11646/2025	TANYA SAROSE NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	// KEONJHAR TOWN /694 /2025 ()
174	D-ABLAPL/28860/2025 ABLAPL/11647/2025	MADHUSMITA MANSINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	// MAHILA P.S. BUXIBAZAR /185 /2024 ()
175	D-ABLAPL/30221/2025 ABLAPL/11648/2025	SATYABRATA PAIKARAY @ MITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA SADAR /36 /2023 ()
176	D-ABLAPL/29037/2025 ABLAPL/11649/2025	SAROSE KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// KEONJHAR TOWN /245 /2025 ()
177	D-ABLAPL/29776/2025 ABLAPL/11650/2025	SANJOG NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	// KEONJHAR TOWN /688 /2025 ()
178	D-ABLAPL/30019/2025 ABLAPL/11651/2025	SAROSE KUMAR NAYAK VS STATE OF ODISHA	SUSAMA PRADHAN VS	// KEONJHAR TOWN /688 /2025 ()
179	D-ABLAPL/30224/2025 ABLAPL/11652/2025	GUMPA SOMESWARA RAO SAJJA@S.GUMPA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// MAHILA (BERHAMPUR) /105 /2025 ()
180	D-ABLAPL/30227/2025 ABLAPL/11653/2025	SANKAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// KHANDAGIRI P.S. /614 /2025 ()
181	D-ABLAPL/30277/2025 ABLAPL/11654/2025	BIKASH KUMAR DASH @ BIKAS DASH VS STATE OF ODISHA	PRONOY MOHANTY VS	// BALIAPANDA /129 /2025 ()

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182	D-ABLAPL/30212/2025 ABLAPL/11655/2025	JAGA TANDIA @ JAGANNATH TANDIA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /18 /2025 () //
183	D-ABLAPL/30312/2025 ABLAPL/11656/2025	CHANDAN KAR @ CHANDAN KUMAR KAR VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOCHHAPADA /41 /2019 () //